

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2773/2025

SURESH KUMAR AGARWAL & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 08-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Divyesh Pratap Singh, AOR
Ms. Shivangi Singh, Adv.
Mr. Amit Sangwan, Adv.
Mr. Jay Veer Yadav, Adv.
Mr. Suraj Prakash Singh, Adv.
Ms. Sneha Chandna, Adv.
Mr. Abhinav Yash Pandey, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr. Mrigank Mishra, Adv.
Ms. Anusha Rathore, Adv.

Mr. Anish R. Shah, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 are duly represented.

Counter affidavit, if any be filed in the meantime.

The matter be processed for listing before the Hon'ble Court,
under the rules.

MASHROOR ALAM KHAN
Registrar